NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

26

C.P No. 1207/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2017

NAME OF THE PARTIES:

Krupa Polymers (India) Pvt.Ltd.

V/s.

Nakshatra Distilleries & Breweries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Adv for

Peterione

ORDER

CP No. 1207/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 16.8.2017.

Sd/-V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKÁSH KUMAR

Member (Judicial)